

Manufacture of agricultural implements.

1883. { **Dr. L. M. Singhvi;**
 { **Shri Sidheshwar Prasad:**

Will the Minister of **Steel and Heavy Industries** be pleased to state:

(a) the number of manufacturing concerns licensed to produce tractors and other agricultural implements in the country, Indian and foreign, separately;

(b) the number of concerns in the public sector; and

(c) the total production of agricultural implements during the last three years?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) Six firms are, so far, licensed for the manufacture of agricultural tractors including power tillers and five firms are licensed for the manufacture of agricultural implements. All these firms are Indian.

(b) None so far.

(c) The figures of production of tractor drawn agricultural implements are given below:—

1960	1961	1962	1963 (upto July)
Nos.	Nos.	Nos.	Nos.
247	1,140	4,295	1,860

Industrial Units in Assam

1884. { **Shri Ramachandra Ulaka;**
 { **Shri Dhuleshwar Meena:**

Will the Minister of **Supply** be pleased to refer to the reply given to Unstarred Question No 164 on the 25th February, 1963 and state:

(a) whether Government have since considered the proposal for establish-

ing some industrial units in Assam to meet defence requirements; and

(b) if so, the broad features thereof?

The Minister of Supply (Shri Hathi): (a) and (b). No proposal has been received for establishing industrial units in Assam to meet Defence requirements.

Whisky

1885. **Shri P. K. Deo:** Will the Minister of **Industry** be pleased to state:

(a) whether experts are being invited from Scotland for distilling whisky in some of the Government-owned distilleries; and

(b) the quantity of Scotch Whisky imported every year since last three years and how much foreign exchange was involved?

The Minister of Industry (Shri Kanungo): (a) Government are not aware of any such invitation

(b) No separate import statistics are maintained for scotch whisky. Import of whisky during the years 1960-61, 1961-62, 1962-63 and 1963-64 (upto May 1963) was as follows:—

Year	Quantity of whisky ported.	Value.
	Litres.	Rs.
1960-61	4,74,000	37,40,000
1961-62	3,44,000	26,24,000
1962-63	2,54,000	19,13,000
1963-64 (Upto May 1963)	32,000	2,42,000

Departments of Supply and Technical Development

1886. **Dr. L. M. Singhvi:** Will the Minister of **Supply** be pleased to state the number of officers in the Departments of Supply and Technical

Development who are on deputation from other offices?

The Minister of Supply (Shri Hathi):

Department of Supply	37
Department of Technical Development	11
TOTAL	<u>48</u>

NOTE : This number includes both the gazetted and non-gazetted staff.

Production of Alcohol

1887. Shri Bhagwat Jha Azad: Will the Minister of Industry be pleased to state:

(a) whether possibilities for the use of raw materials from Petrochemical sources for the production of alcohol have been examined; and

(b) whether enough alcohol is not available for manufacturing numerous chemicals?

The Minister of Industry (Shri Kanungo): (a) There is no programme at present to manufacture Alcohol from Petro Chemical feed stocks.

(b) Owing to the unexpected poor sugar cane crop in North India there has been this year a shortage of molasses and a consequent reduction in the production and supply of alcohol. The position is expected to improve in the next sugar cane crushing season.

Law Commission's Recommendations

1888. Shri Harish Chandra Mathur: Will the Minister of Law be pleased to state:

(a) the progress made in the matter of examining the recommendations of Law Commission; and

(b) which of the major recommendations have been (i) accepted and (ii) rejected during 1962-63 and 1963-64 so far?

The Deputy Minister in the Ministry of Law (Shri Bibudhendra Misra):

(a) The Law Commission has so far submitted to the Government of India 24 (twenty-four) Reports. The recommendations contained in these reports have either been implemented or are being implemented. A statement showing the progress so far made is placed on the Table of the House. [Placed in Library. See No. LT-1719|63].

(b) A statement showing the major recommendations which have been accepted or rejected during the period from 1962 is placed on the Table of the House [Placed in Library. See No. 1722/63].

Handloom Industry

1889. Shri Sivamurthi Swamy: Will the Minister of International Trade be pleased to state:

(a) the amount given to each State for development of Handloom Industry during 1961-62 and 1962-63;

(b) the amount sanctioned for loans to general weavers and weavers' cooperative societies in the country during 1961-62 and 1962-63; and

(c) the amount that has been actually spent by the States for Handloom Industry during the same period?

The Minister of International Trade (Shri Manubhai Shah): (a) A statement is laid on the Table of the House [Placed in Library. See No. LT-1720-63].

(b) Inasmuch as Central Assistance is confined to the handloom industry in the cooperative sector only, loans sanctioned to States are in effect loans given to Weavers' Cooperative Societies.

(c) A statement showing the amounts actually spent by the States for development of handloom industry during 1961-62 is laid on the Table of the House. [Placed in Library. See No. LT-1720/63]. As for 1962-63, the figures of expenditure have not been received from the State Governments so far.